

(a) the total area of land acquired in Karwar, Karnataka for setting up of a Naval base;

(b) whether rehabilitation work of the affected people has since been started; and

(c) if so, the progress made so far in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) Approximately 7292 acres of land have been acquired as on 30 June 1993.

(b) Yes.

(c) Centres at Mudgeri, Hattikeri and Chittakula villages are ready and house sites have been allotted to the oustees.

[*Translation*]

Setting up of Task Force for the Development of Wasteland

1450. SHRIMATIBHAVANACHIKHLIA:
DR. RAMESH CHAND TOMAR:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Planning Commission has set up a task forces to ensure the development of the wasteland during the Eight Five Year Plan;

(b) if so, whether the said Task Force has submitted its report to the Government; and

(c) the steps taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND

PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) to (c). No separate Task Force has been set up by the Planning Commission to ensure the development of the Wasteland during the Eighth Five Year Plan. However, in the context of formulation of the Eighth Five Year Plan a Working Group for Wasteland Development was set up in May 1988 which submitted its report in April 1989. The recommendations made by the Working Group have been broadly kept in view in formulating the plans for wasteland development during the Eighth Five Year Plan. A separate Department of Wasteland Development has also been created under the Ministry of Rural Development.

[*English*]

Development of Cities in Orissa

1451. DR. KARTIKESWAR PATRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have approved any scheme for development of cities under the Counter Magnate City Scheme in Orissa; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No Centrally Sponsored Scheme entitled "Counter Magnate City Scheme" has been launched by the Ministry of Urban Development.

(b) Does not arise.

Standing Committees on Small Scale Industries Board

1452. SHRI SUDHIR GIRI: Will the

PRIME MINISTER be pleased to state: [Translation]

(a) whether the proposed Standing Committees of the Small Scale Industries Board have since have set up;

(b) if so, whether any deliberation has been made by such Standing Committees;

(c) if so, the details thereof; and

(d) the efforts made by the Government to augment the production of small scale industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) and (b). Yes, Sir.

(c) Nine Standing Committees have been constituted on various issues and concerns relating to the small scale, sector. The subjects are Credit, Sickness, Policies and Programmes, Tiny Sector, Development of Women Entrepreneurs, International Cooperation and issues relating to Upgradation of Technology, Modernisation etc. Seven out of the Nine Standing Committees have met atleast once and held discussions on the subjects pertaining to their terms of reference.

(d) Government's efforts at augmenting the production of small scale sector are directed at providing various incentives, facilities and support services to small scale units and evolving appropriate schemes and programmes to implement the policies. The measures include the Excise Exemption Scheme, the policy of reservation, credit allocation under priority sector lending, purchase and price preference in Government purchases and support services in areas of modernisation, quality, technology and entrepreneur development.

Drinking Water Schemes in Uttar Pradesh

1453. SHRI RAM NIHORE RAI:
SHRI SURENDRA PAL PATHAK:

Will the PRIME MINISTER be pleased to state:

(a) the target fixed to provide clean drinking water in villages of Uttar Pradesh during 1992-93;

(b) the number of villages covered under this target so far;

(c) whether any survey has been conducted to ascertain the present position of drinking water in rural areas;

(d) if so, the details thereof;

(e) whether the Government of Uttar Pradesh has submitted any scheme in this regard; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) The target fixed for 1992-93 was to provide clean drinking water in 4262 villages of Uttar Pradesh.

(b) The actual achievement in 1992-93 was 4964 villages.

(c) Yes, Sir.

(d) The survey is in two parts; part I relates to status of availability of drinking water supply in rural habitations and part II relates to quality of drinking water sources.